

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 15782/2023

(Arising out of impugned final judgment and order dated 26-05-2023 in WC No. 56629/2011 passed by the High Court of Judicature at Allahabad)

KALI CHARAN & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 139860/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 15535/2023 (XI)

(IA No. 136324/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 19512-19513/2023 (XI)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 161631/2023

FOR EXEMPTION FROM FILING O.T. ON IA 161632/2023

FOR APPLICATION FOR SUBSTITUTION ON IA 31035/2024

FOR SETTING ASIDE AN ABATEMENT ON IA 31036/2024

FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION

FOR SETTING ASIDE THE ABATEMENT ON IA 31037/2024

FOR EXEMPTION FROM FILING O.T. ON IA 31039/2024

FOR APPLICATION FOR MODIFICATION OF PARTY DETAILS / CHALLENGED JUDGEMENT DETAILS ON IA 34057/2024

IA No. 31037/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 34057/2024 - APPLICATION FOR MODIFICATION OF PARTY DETAILS / CHALLENGED JUDGEMENT DETAILS

IA No. 31035/2024 - APPLICATION FOR SUBSTITUTION

IA No. 161631/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 161632/2023 - EXEMPTION FROM FILING O.T.

IA No. 31039/2024 - EXEMPTION FROM FILING O.T.

IA No. 31036/2024 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 19510-19511/2023 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 159199/2023

FOR APPLICATION FOR SUBSTITUTION ON IA 22734/2024

FOR SETTING ASIDE AN ABATEMENT ON IA 26404/2024

FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION

FOR SETTING ASIDE THE ABATEMENT ON IA 26405/2024

FOR EXEMPTION FROM FILING O.T. ON IA 26406/2024

IA No. 26405/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING

THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 22734/2024 - APPLICATION FOR SUBSTITUTION
IA No. 159199/2023 - EXEMPTION FROM FILING O.T.
IA No. 26406/2024 - EXEMPTION FROM FILING O.T.
IA No. 26404/2024 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 24970/2023 (XI)
(IA FOR EXEMPTION FROM FILING O.T. ON IA 217428/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
217429/2023
IA No. 217429/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 217428/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20314/2023 (XI)
(FOR
FOR EXEMPTION FROM FILING O.T. ON IA 185366/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
185367/2023
IA No. 185367/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 185366/2023 - EXEMPTION FROM FILING O.T.)

Diary No(s). 34908/2023 (XI)
(IA No. 214042/2023 - APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 214038/2023 - APPLICATION FOR SUBSTITUTION
IA No. 214043/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 214036/2023 - EXEMPTION FROM FILING O.T.
IA No. 214041/2023 - SETTING ASIDE AN ABATEMENT)

Diary No(s). 35223/2023 (XI)
(IA No. 208835/2023 - APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 208839/2023 - APPLICATION FOR SUBSTITUTION
IA No. 208840/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 208842/2023 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 208823/2023 - EXEMPTION FROM FILING O.T.
IA No. 208829/2023 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 24969/2023 (XI)
(IA No. 214026/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24971/2023 (XI)
(IA FOR EXEMPTION FROM FILING O.T. ON IA 221180/2023
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
221181/2023
IA No. 221181/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 221180/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 23732/2023 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 217604/2023
FOR APPLICATION FOR TRANSPOSITION ON IA 80855/2024
FOR impleading party ON IA 80891/2024
FOR INTERVENTION/IMPLEADMENT ON IA 80891/2024
IA No. 80855/2024 - APPLICATION FOR TRANSPOSITION
IA No. 217604/2023 - EXEMPTION FROM FILING O.T.
IA No. 80891/2024 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 23727/2023 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 217589/2023
IA No. 217589/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 25000/2023 (XI)
(IA FOR EXEMPTION FROM FILING O.T. ON IA 217995/2023
IA No. 217995/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16057/2023 (XI)
(IA No. 143186/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 17876/2023 (XI)
(IA No. 161754/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 17015/2023 (XI)
(IA No. 153560/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21488/2023 (XI)
(IA No. 178558/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 178559/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 17888-17889/2023 (XI)
(IA No. 154417/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 18703-18704/2023 (XI)
(FOR ADMISSION and I.R. and IA No.159180/2023-CONDONATION OF DELAY
IN FILING and IA No.159182/2023-EXEMPTION FROM FILING O.T.)

SLP(C) No. 19514-19515/2023 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 161730/2023
IA No. 161730/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 18705-18718/2023 (XI)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
164660/2023, FOR EXEMPTION FROM FILING O.T. ON IA 164662/2023
IA No. 164660/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 164662/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 19222-19226/2023 (XI)
(IA No. 175956/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 18885/2023 (XI)
(IA No. 172072/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 172073/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 19904/2023 (XI)
(IA No. 181387/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 181388/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21354/2023 (XI)
(IA No. 195532/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 195531/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20605/2023 (XI)
(IA No. 189077/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 189075/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20486/2023 (XI)
(IA No. 187454/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20634/2023 (XI)
(IA No. 189245/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21500/2023 (XI)
(IA No. 180983/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 180984/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21330/2023 (XI)
(IA No. 195270/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20541/2023 (XI)
(IA No. 188391/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21446/2023 (XI)
(IA No. 196616/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 22041/2023 (XI)
(IA No. 189720/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21495/2023 (XI)
(IA No. 183621/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 183627/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 7247/2024 (XI)
(IA No. 57182/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 57161/2024 - EXEMPTION FROM FILING O.T.)

Date : 09-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Akash Nagar, Adv.
Dr. Suresh Chand Nagar, Adv.
Mr. Jaibir Singh Nagar, Adv.
Dr. Subhash Chandra Nagar, Adv.
Ms. Ruchi B Nagar, Adv.
Mr. Siddhartha Jha, AOR

Mr. Rakesh Mishra, AOR
Mr. Alok Kumar Pandey, Adv.
Ms. Kiran Pandey, Adv.
Ms. Mamta Kumari, Adv.
Mr. D.n. Dubey, Adv.
Mr. Ambuj Sharma, Adv.

Mr. V.K. Shukla, Sr. Adv.
Ms. Parul Shukla, AOR
Ms. Shubhangi Pandey, Adv.
Ms. Tanvi Chuphal, Adv.

Mr. Niranjan Reddy, Sr. Adv.
Mr. Amar Gupta, Adv.
Mr. Divyam Agarwal, AOR
Mr. Zain Maqbool, Adv.
Mr. Mohit Sharma, Adv.
Mr. Akash Dikshit, Adv.
Mr. Abhay Pratap Singh, Adv.

Mr. Chinmoy Pradeep Sharma, Sr. Adv.
Ms. Divya Jyoti Singh, AOR
Mr. Vineet Nagar, Adv.
Mr. Kshtiz Ahuja, Adv.
Mr. Shekhar Bhatia, Adv.
Mr. Sharad Sharma, Adv.
Mr. Manish Sharma, Adv.
Mr. Ravish Dedha, Adv.
Mr. Vikas Choudhary, Adv.

Mr. Anand Mishra-1, AOR
Ms. Vandita Nain, Adv.
Ms. Ayushi Rajput, Adv.
Mr. Prem Kumar Chaurasia, Adv.

Ms. Vandana Anand, AOR
Mr. Rajat Sehgal, Adv.
Mr. Samyak Jain, Adv.

For Respondent(s)

Mr. Tushar Mehta, Solicitor General
Mr. Gopal Jain, Sr. Adv.
Mr. Ranjit Kumar, Sr. Adv.
Mr. Amar Gupta, Adv.
Mr. Amar Gupta, Adv.
Mr. Divyam Agarwal, AOR
Mr. Zain Maqbool, Adv.
Mr. Akash Dikshit, Adv.
Mr. Mohit Sharma, Adv.
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Mr. Prem Kumar Chaurasia, Adv.

Mr. Yogesh Tiwari, Adv.
Ms. Neema, Adv.
Mr. Sarthak Nema, Adv.
Mr. Abhinav Singh Parihar, Adv.
Mr. Sanjay K. Agrawal, AOR

Mr. Syed Imtiyaz Ali, Adv.
Mr. Mumtaz Alam Siddiqui, Adv.
Ms. Sheetal Ravat, Adv.
Mr. Ali Safeer Farooqi, Adv.
Ms. Falguni Bajpai, Adv.
Mr. Moazzam Khan, Adv.
Mr. Syed Mansoor Rizvi, Adv.
Mr. Jafar Naqvi, Adv.
Ms. Maneesha Pophliya, Adv.
Mr. Yashpal Sharma, Adv.
Mr. Aftab Ali Khan, AOR

Ms. Ruchira Goel, AOR
Mr. Sanjeev Malhotra, AOR

Mr. Yogesh Tiwari, Adv.
Mr. Vikrant Singh Bais, AOR
Ms. Neema, Adv.
Mr. Abhinav Parihar, Adv.

Mr. Vikas Upadhyay, AOR
Mr. Yogesh Tiwari, Adv.
Mrs. Ankita Kashyap, Adv.
Ms. Nimisha Swarup, Adv.
Mr. Arjun Singh Tomar, Adv.
Mr. Nitin Gaur, Adv.

Mr. Alok Shankar, Adv.

**Mr. Vivek Sharma, AOR
Mr. Deepesh Srivastava, Adv.**

**Mr. Sanjay Sarin, Adv.
Mr. Tarun Rana, Adv.
Ms. Gagan Deep Kaur, Adv.
Mr. Dinkar Kalra, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

List on 14.05.2024, high up on the Board.

**(NARENDRA PRASAD)
DEPUTY REGISTRAR**

**(ANJU KAPOOR)
COURT MASTER**